

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 31

IA No. 1095/22
1096/22
1097/22
1539/22
535/23
In

CP (IB) No. 30/Chd/Hry/2019
(Admitted)

Under Section 9, & 19(2). 12(2), 60(5),
43, 44, 45, 49, 66 & 67 IBC 2016
R 11 NCLT (directions & extension)

In the matter of:-

Pawan Cargo Forwards (P) Ltd.

...Petitioner/Operational Creditor

Vs.

Bestways Transport (India) Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 28.11.2023.

Sd/-
Court Officer

October 31, 2023
mamta